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Tamil Nadu Appropriation Act, 2004

7 of 2004

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Tamil Nadu Appropriation Act, 2004

7 of 2004

An Act to provide for the appropriation of certain further moneys out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2003. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-fifth Year of the Republic of India as follows: - Statement of Objects and Reasons2 This Bill is introduced in pursuance of Article 205, read with clause (1) of Article 204 of the Constitution, to provide for the appropriation out of the Consolidated Fund of the State, of the moneys required to meet.-(a) the supplementary grants made by the Tamil Nadu Legislative Assembly for the financial year which commenced on the 1st day of April 2003; and (b) the supplementary expenditure charged on the Consolidated Fund of the State for the year. 1. Received the assent of the Governor on the 24th February, 2004 - Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Issue No.61, Page 17, dated 24th February, 2004. 2. Vide T.N. Bill No.3 - Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 1, Issue No.45, Page 9, dated 12th February 2004.

1. Short Title :-

This Act may be called the Tamil Nadu Appropriation Act, 2004.

2. Supplementary Appropriation Out Of The Consolidated

Fund Of The State For The Services And Purposes Of The Financial Year Which Commenced On The 1St Day Of April, 2003:-

The State Government may appropriate out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2003, a further sum not exceeding three thousand one hundred and fifty nine crores, seventy two lakhs and forty four thousand rupees, being moneys required to meet-

- (a) the supplementary grants made by the Tamil Nadu Legislative Assembly for that year, as set forth in column (3) of the Schedule; and
- (b) the supplementary expenditure charged on the Consolidated Fund of the State for that year, as set forth in column (4) of the Schedule.

SCHEDULE 1
THE SCHEDULE
(See Sections 2)

	Services and purposes		Sums not exceeding			
Demand No.			Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total	
1	2		3	4	5	
1	State Legislature	Revenue Capital Loan	3,000	9,09,000	9,12,000	
2	Governor and Council of Mininsters Revenue Capital Loan		60,36,000	1,000	60,37,000	
3.	Administration of Justice	Revenue Capital Loan	10,000	51,67,000	51,77,000	
4.	Adi Dravidar and Tribal Welfare Department	Revenue Capital Loan	35,000 6,93,77,000		35,000 6,93,77,000	
5	Agriculture Department					
		Revenue	56.27.24.000	27.000	56.27.51.000	

		Capital Loan	42,11,000	_,,	42,11,000
6	Animal Husbandry and Fisheries Department- Animal Husbandry	Revenue Capital Loan	24.000	85,000	1,09,000
7	Animal Husbandry and Fisheries Department - Fisheries	Revenue Capital Loan	16,72,30,000 4,31,48,000	1,54,000	16,73,84,000 4,31,48,000
9	Backward Classes, Most Backward Classes and Minorities Welfare Department	Revenue Capital Loan	45,53,57,000 4,98,000	29,10,000	45,82,67,000 4,98,000
10	Commercial Taxes Department - Commercial Taxes	Revenue Capital Loan	8,000	79,000	87,000
11	Commercial Taxes Department - Stamps and Registration	Revenue Capital Loan	6,33,86,000		6,33,86,000
12	Co-operation, Food and Consumer Protection Department	Revenue Capital Loan	239,53,60,000 44,64,000 219,92,39,000	1,24,000	239,54,84,000 44,64,000 219,92,39,000
13	Energy Department	Revenue Capital Loan	3,000 175,00,00,000		3,000 175,00,00,000
14	Environment and Forests Department	Revenue Capital Loan	17,48,21,000 10,000	2,90,000	17,51,11,000 10,000
15	Finance Department	Revenue Capital Loan	61,02,01,000		61,02,01,000
16	Handlooms, Handicrafts, Textiles and Khadi Department -	Revenue Capital Loan	34,41,62,000		34,41,62,000

	Handlooms and Textiles				
17	Handlooms, Handicrafts, Textiles, and Khadi Department - Khadi, Village Industries and Handicrafts	Revenue Capital Loan	3,000		3,000
18	Health and Family Welfare Department	Revenue Capital Loan	1,15,000 3,000	55,86,000	57,01,000 3,000
19	Higher Education Department	Revenue Capital Loan	30,000 15,89,000		30,000 15,89,000
20	Highway Department	Revenue Capital Loan	65,51,71,000 434,88,56,000 56,37,000	91,27,000	66,42,98,000 434,88,56,000 56,37,000
21	Home Department - Police	Revenue Capital Loan	90,000 1,000	1,87,71,000	1,88,61,000 1,000
22	Home Department - Fire and Rescue Services	Revenue Capital Loan	6,000 1,35,46,000	2,36,000	2,42,000 1,35,46,000
23	Home Department - Prisons	Revenue Capital Loan	67,97,000 11,25,65,000	25,000	68,22,000 11,25,65,000
24	Home Department - Motor Vehicles Acts - Administration	Revenue Capital Loan	4,000		4,000
25	Housing and Urban Development Department	Revenue Capital. Loan	1,79,60,000 1,000		1,79,60,000 1,000
26	Industries Department	Revenue Capital Loan	4,000 760,99,99,000 14,43,00,000		4,000 760,99,99,000 14,43,00,000
27	Information and Tourism Department- Information and Publicity	Revenue Capital Loan	5,000 1,28,000 3,51,00,000		5,000 1,28,000 3,51,00,000
28	Information	Revenue	12.000		12.000

	and Tourism Department - Tourism	Capital Loan	65,38,000		65,38,000
29	Information and Tourism Department- Stationery and Printing	Revenue Capital Loan	2,000		2,000
30	Information Technology Department	Revenue Capital Loan	2,000		2,000
31	Labour and Employment Department	Revenue Capital Loan	19,000 2,04,26,000		19,000 2,04,26,000
33	Municipal Administration and Water Supply Department	Revenue Capital Loan	11,000 2,000 212,48,62,000		11,000 2,000 212,48,62,000
34	Personnel and Administrative Reforms Department	Revenue Capital Loan	6,000		6,000
35	Planning and Excise Department	Revenue Capital Loan	7,000 2,000		7,000 2,000
36	Prohibition and Excise Department	Revenue Capital Loan	1,54,86,000 6,40,00,000		1,54,86,000 6,40,00,000
37	Public Department	Revenue Capital Loan	29,000 2,37,000		2,66,000
38	Public Works Department	Revenue Capital Loan	162,29,81,000 62,000	9,40,000	162,39,21,000 62,000
39	Revenue Department	Revenue Capital Loan	45,000		45,000
40	Rural Development Department	Revenue Capital Loan	75,45,11,000 1,000		75,45,11,000 1,000
41	School Education Department	Revenue Capital Loan	20,000 37,14,00,000		20,000 37,14,00,000
42	Smal Industries Department	Revenue Capital Loan	6,000 1,000		6,000 1,000

.5	and Nutritious Meal Programme Department	Capital Loan	4,14,90,000		4,14,90,000
44	Tamil Development Culture and Religious Endowments Department - Tamil Department - Culture	Revenue Capital Loan	14,000		14,000
45	Tamil Development Culture and Religious Endowments Department - Hindu Religious and Charitable Endowments	Revenue Capital Loan	3,000 46,40,000	1,000	3,000 46,40,000
46	Transport Department	Revenue Capital Loan	30,36,32,000		30,36,32,000
47	Youth Welfare and Sports Development Department	Revenue	7,000		7,000
		Capital Loan	76,00,000		76,00,000
48	Pension and other Retirement Benefits	Revenue Capital Loan	12,000	4,54,000	12,000
49	Relief on account of Natural Calamities	Revenue Capital Loan	395,40,40,000		395,40,40,000
	Debt chargaes Public Debt - Repayment	Revenue Capital Loan Revenue Capital Loan		14,70,24,000 9,000	14,70,24,000 9,000
	TOTAL	Revenue	1,242,13,92,000	19,21,47,000	1,261,35,39,000
		Capital	1,43,14,10,000	XX	1,443,14,10,000
	GRAND TOTAL	Loan	455.22.86.000	9.000	455.22.95.000

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